

COURT-I
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 62 of 2013 & Appeal No.47 of 2013

Dated : 1st November, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Appeal No. 62 of 2013

PTC India Ltd.Appellant(s)
Versus
Gujarat Electricity Regulatory Commission & Anr.Respondent (s)

Counsel for the Appellant (s): Mr. Amit Kapur
Mr. Rajiv Bhardwaj
Mr. Vishal Anand
Mr. Varun Pathak
Mr. S.S. Sharma (Rep.)
Mr. Maheshwari (Rep.)

Counsel for the Respondent(s): Mr. M.G. Ramachandran
Mr. Anand K. Ganesan
Ms. Swapna Seshadri

Appeal No. 47 of 2013

Gujarat Urja Vikas Nigam Ltd. & Anr. ...Appellant(s)
Versus
PTC India Ltd. & Anr. ...Respondent (s)

Counsel for the Appellant (s): Mr. M.G. Ramachandran
Mr. Anand K. Ganesan
Ms. Swapna Seshadri

Counsel for the Respondent(s): Mr. Amit Kapur
Mr. Rajiv Bhardwaj
Mr. Vishal Anand
Mr. Varun Pathak
Mr. S.S. Sharma (Rep.)
Mr. Maheshwari (Rep.)

ORDER

Mr. Amit Kapur, Learned Counsel for the Appellant has argued the matter.

Post the matter for making further submissions on **07.11.2013.**

(Rakesh Nath)
Technical Member
mk

(Justice M. Karpaga Vinayagam)
Chairperson